

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4371  
ANSWERED ON:26.08.2004  
RAKESH MOHAN COMMITTEE  
Madhwaraj Smt. Manorama

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railway Tariff Regulatory Authority was created on the recommendations of Rakesh Mohan committee to set railway fares and freight charges;
- (b) if so, whether this regulatory body was to be guided only by commercial considerations in setting passenger fares and freight tariffs;
- (c) if so, whether the Government is considering a note to rescind the earlier decision to set up a regulatory authority for fares and freight; and
- (d) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): No, Sir.

(b): Does not arise.

(c) & (d): Government had identified setting up of Rail Tariff Regulatory Authority as one of the Thrust Area items. Ministry of Railways is finding difficulty in implementing the decision and is approaching the Government for reconsideration.